

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF IL&FS CAPITAL ADVISORS LIMITED

1.	NAME OF THE COROPRATE PERSON	IL&FS CAPITAL ADVISORS LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	20/01/2012
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	MINISTRY OF CORPORATE AFFAIRS
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U65191MH2012PLC226314
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	The IL&FS Financial Centre, 3rd Floor, Plot C - 22 G- Block, Bandra Kurla Complex, Bandra East Mumbai, Maharashtra 400051
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28 th April, 2017
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Vinod Kumar Kothari IBBI Registration no.: IBBI/IPA-002/IP-N00019/2016-17/10033 Address: 1006-1009, Krishna Building, 224 AJC Bose Road, Kolkata-700017 Mail id: resolution@vinodkothari.com Phone: 033 40010157/ 22811276
8.	LAST DATE FOR SUBMISSION OF CLAIMS	28 th May, 2017

Notice is hereby given that the IL&FS CAPITAL ADVISORS LIMITED has commenced voluntary liquidation on 28th April, 2017.

The stakeholders of IL&FS CAPITALADVISORS LIMITED are hereby called upon to submit a proof of their claims, on or before 28th May, 2017, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd-

Vinod Kumar Kothari

(Liquidator)

Date : 29.04.2017

Place: Kolkata